

Allotment of Flats to Registrants under new Pattern Scheme 1979

153. SHRI MADAN LAL KHURANA:
Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government propose to prepare time-bound strategy for the allotment of flats to all the registrants of 1979 New pattern Scheme;

(b) if so, the details thereof;

(c) whether the provision contained in the 1979 New Pattern Scheme brochure have been flouted/changed a number of times to the disadvantage of many; and

(d) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M ARUNACHALAM): (a) and (b). DDA has formulated concrete Plans to allot flats to the remaining registrants of New Pattern Scheme, 1979 during the 8th Plan period, subject to availability of land and infrastructure services.

(c) No Sir.

(d) Question does not arise.

Construction of Flats under new Pattern Scheme, 1979

154. SHRI MADAN LAL KHURANA:
Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of D.D.A. flats which

were proposed to be constructed under the New Pattern Scheme, 1979 during 1987, 1988, 1989, 1990 and 1991 and the number actually constructed and handed over;

(b) whether there had been short fall in the construction targets thereof;

(c) if so, the reasons for the shortfall;

(d) the steps taken to ensure that the targetted houses/flats are to be completed in time in 1991 and in the subsequent years; and

(e) by when all the applicants registered under the scheme are proposed to be allotted flats category wise and the areas where flats are to be constructed.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) As per the attached statement.

(b) and (c) The reasons for the shortfall during the years 1989-90 and 1990-91 are:-

(1) Delayed completion of external electrification work and connection:

(2) Delayed connection of water and sewerage system

(3) slow progress by contractors.

(d) Information is being collected and will be laid on the Table of the Sabha,

(e) The remaining registrants of New pattern Scheme-79 are likely to be allotted flats by 1994-95 subject to availability of land and infrastructure facilities.